

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/308(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	ASHIM CHAKRABORTY VS MA GAYETRI PRINTING & PACKAGING PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sounak Mitra, Adv.] For the Petitioner
Mr. Shourjyo Mukherjee, Adv.]
Mr. Vishwarup Acharyya, Adv.]

Mr. Sailesh Mishra, Adv.] For Respondents No. 1,2 & 3

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **12.07.2024** at **12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**